

(d) The meeting provided a very useful opportunity for exchange of views on the methods to be followed in agricultural projections. The experience gained by participating in the deliberations of the meeting is of immense help to the Indian experts in their work.

Quotas of Gur for States

1418. **Shri P. R. Patel:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) the quotas of gur allotted to different States this year; and

(b) the principles followed in allotment?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Import quotas of gur allotted to various States for the months of November and December, 1963 are as under:—

State/region	Import Quotas allotted (Tonnes)	
	November, 63	December, 63
Assam .	1,100	700
Gujarat .	5,600	10,500
Kerala .	1,000	1,600
Madras .	100	..
Madhya Pradesh	2,000	2,500
Maharashtra .	3,000	3,500
Mysore .	400	400
Orissa .	1,000	1,000
Punjab .	6,000	6,000
Rajasthan .	3,350	5,000
West Bengal .	5,100	6,000
Delhi .	1,000	2,000
TOTAL . . .	29,650	39,200

(b) Quotas were allotted on the basis of data available on inter-State movement of gur during the respective months in the past two years and availability for export reported by the surplus States.

Fokker Friendship Service

1419. **Shrimati Jyotsna Chanda:** Will the Minister of **Transport** be pleased to state:

(a) whether Government propose to extend Fokker Friendship air services during the Third Plan period;

(b) if so, on which routes;

(c) whether it is a fact that Fokker Friendship Service to Agartala has recently been withdrawn; and

(d) if so, the reasons therefor?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) Yes, Sir.

(b) As soon as Amritsar, Imphal, Patna and Lilabari airfields are ready for F-27 operations, the Corporation has plans to introduce the following Fokker Friendship services:—

1. Delhi-Amritsar-Jammu - Srinagar.
2. Calcutta-Agartala-Silchar - Imphal.
3. Delhi - Lucknow-Allahabad-Benaras-Patna-Calcutta.
4. Calcutta - Gauhati-Tezpur-Jorhat-Lilabari-Mohanbari.

(c) Yes, Sir.

(d) Aircraft routing had to be changed for operational reasons arising out of the loss of one Viscount aircraft in an accident and this necessitated discontinuance of the Agartala service.

Import of Foodgrains

1420. **Shri D. C. Sharma:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government have considered the feasibility of reduction in the import of foodgrains; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir.

(b) The need for import arises from the deficit in the indigenous supply and the pressing urgency of an expeditious build-up of our buffer stocks. So long as these factors prevail imports are inescapable though efforts are constantly being made to keep them to the minimum.

Mangalore Port

1421. Shri D. C. Sharma: Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 475 on the 3rd September, 1963 and state the steps taken to implement the report of the Technical Advisory Committee appointed by Government?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): The function of the Technical Advisory Committee is to scrutinise the lay-out and design for the harbour and to advise on other important technical matters relating to the project. The Committee held its first meeting in March 1963 and approved the site of the harbour and the broad details of the project. The Committee recommended that all preliminary works such as land acquisition, construction of quarters, site offices, and the experimental dredging cut in the outer channel might be undertaken immediately. The contract for experimental dredging was awarded in October 1963 and the work has been completed. Land acquisition is in progress. Work relating to construction of quarters, site offices, internal roads have been sanctioned.

Fishing Industries

1422. Shri Imbichibava: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of fishing industries included in the Third Five Year Plan;

(b) the number of industries earmarked for each State;

(c) the number already in existence in each State; and

(d) the steps taken to implement the remaining schemes during the present plan period?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) While the III Five Year Plan was designed to develop facilities and capacity for the exploitation of our fisheries resources, the setting up of fishing industries was not an integral part of the Plan and was to be left to private enterprise.

(b) to (d). Do not arise.

Fish and Fish-Oil Industry

1423. Shri Imbichibava: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have taken steps for setting up a large-scale industry for fish and fish-oil; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). There is no proposal to set up a large scale industry specifically for fish and fish oil.

Institute for Study of Marine Technology

1424. Shri Imbichibava: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have enquired into the possibility of establishing an institute for the study of marine technology as a part of the fishing harbour at Ponani in Kerala State; and

(b) if so, the result of enquiry?

The Minister of State in the Ministry of Food and Agricultural (Shri A. M. Thomas): (a) and (b). The possibilities of establishing a fishing harbour or Ponani are still being explored. However, the question of setting up an Institute for the study of marine technology has no relevance in this context.